

**Adulteration in Fertilizers**

334. SHRI V. SOBHANA DRESWARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government are aware of the fact that large scale adulteration is going on in fertilizers; and

(b) if so, the action taken to stop the adulteration and ensure its proper quality to protect the interests of the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): (a) Government is not aware of any large scale adulteration of fertilizers.

(b) State Governments have been given adequate powers to ensure quality of fertilisers under the Provisions of Fertiliser Control Order. They are reminded periodically for effective enforcement. The State Governments have notified fertiliser inspectors for effective enforcement of the Provisions of the Fertiliser Control Order. They have also set up quality control laboratories to test the quality of fertilizers. Fertiliser Control Order has recently been amended to provide for compulsory printing of batch numbers on bags of SSP and fertiliser mixtures as also for ensuring minimum laboratory facilities for all manufacturing units for the required quality control of their products. The Central Fertiliser Quality Control and Training Institute provides regular training to State Enforcement Officers and Fertiliser Analysts.

**Terrorist Activities in J & K & Punjab**

335. SHRI ATAL BIHARI VAJPAYEE:

SHRI RAJENDRA AGNIHOTRI:

**SHRI LAL K. ADVANI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether kidnapping, violence and engaging security forces in gun battles continue unabated in the States of Jammu & Kashmir and Punjab;

(b) if so, the steps taken by the Union Government to curb these activities;

(c) whether the Government propose to create a 'security belt' all along the Pakistan border;

(d) if so, the action-plan and the time-schedule drawn up for the same;

(e) if not, the reasons therefor;

(f) whether efforts were made by the Government to have a dialogue with militants to arrive at a solution of the problem; and

(g) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Yes, Sir.

(b) to (g) A Statement is given below:

**STATEMENT**

In Jammu & Kashmir and Punjab, besides stepping up vigil on the border, vulnerable pockets have been identified for gearing up anti-terrorists operations, Naka ambushes and effective deployment of para-military forces in the affected/sensitive pockets have accordingly been organised. Day and night patrolling in vulnerable areas, raid on hideouts of terrorists and extortionists have been intensified. Intelligence has also been strengthened. In addition to continuing the stringent measures against the terrorists, efforts are being made to mobilize public cooperation in anti-terrorist operations.

2. There is no proposal under consideration of the Government for creation of a security belt along Indo-Pak border.

3. The Government has expressed its willingness to talk to anyone to find a solution to the Kashmir problem but the dialogue will have to be within the frame work of the Constitution of India

**Kidnappings by Militants**

336 SHRI M V CHANDRA-SHEKARA MURTHY

SHRI HARI KISHORE SINGH

SHRI V SREENIVASA PRASAD

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the Kashmir militants in Srinagar and ULFA militants in Assam have recently kidnapped several officers of IOC and ONGC.

(b) if so, the details of the officers kidnapped and how many of them have been released.

(c) whether the militants in Kashmir and Assam are urging release of hard core militants in custody in exchange of the kidnapped officers and

(d) if so, the steps taken to get the kidnapped officers released?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Yes, Sir

(b) The names of the officers kidnapped are as follows:

*In Kashmir Valley*

(i) Shri K. Doraiswamy, Executive Director, IOC.

*In Assam*

(i) Shri B. N. Jaiswal, Chief Geophysicist

(ii) Shri C. K. Mohanty, Dy. Superintending-Den Engineer

(iii) Shri S. S. Gupta, Dy. Director

(iv) Shri B. S. Raju, Asst. Ex-Engineer

(v) Shri P. P. Srivastav, Superintending-Engineer

(vi) Shri Kishan Lal, Chemist

(vii) Shri Narendra Sharma, Dy. Director All of O.N.G.C.

Out of the above abducted officials, S/Sh Narendra Sharma and B. N. Jaiswal have since been released

(c) Yes, Sir

(d) Efforts to persuade the terrorists to release the hostages are continuing

**Bomb Blast in Delhi**

337 SHRI M. V CHANDRA-SHEKARA MURTHY:

SHRI V SREENIVASA PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of bomb blasts that took place in Delhi during this year and how does this number compare with similar figures for the preceding three years.

(b) the number of persons killed/injured and the estimated value of properties damaged, with details:

(c) the details of compensation paid to the next of kin of those killed and injured:

(d) whether any inquiry has been conducted in this regard and if so, the outcome thereof: and

(e) the steps taken to prevent the recurrence of such incidents?